

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(19) C.P.(I.B)-1138/7/(MB)/2017
MA 603/2018

CORAM: Present : SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 10.09.2018

NAME OF THE PARTIES: State Bank of India
V/s
Dunar Foods Limited & Ors.

SECTION OF THE COMPANIES ACT: 7 OF INSOLVENCY AND BANKRUPTCY
CODE, 2016.

ORDER

1. The Learned Representative of Petitioner and Resolution Professional are present.
2. By consent the matter is adjourned to **03.10.2018**.

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

10.09.2018.

HHS